## Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): Sir, I beg to lay on the Table, under sub-section (3) of Section 22 of the Cable Television Network (Regulation) Act, 1995, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. S.O. 2693 (E), dated the 6th September, 2013, specifying the names of channels to be re-transmitted by the cable operators in their cable services and the manner of reception and re-transmission of such channels. [Placed in Library. *See* No. L.T. 10529/15/14]

## Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN): I beg to lay on the Table, under subsection (2) of Section 148 of the Delhi Police Act, 1978, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:—

- (1) No. 13/17/2002/HP-I /Estt./3445 3448, dated the 24th September, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.
- (2) No. F. 13/3/2004/HP-I /Estt./3449 3452, dated the 24th September, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.
- (3) F. No. 13/38/2009/HP-I /Estt./3522 3525, dated the 22nd October, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013. [Placed in Library. *See* No. L.T. 10675/15/14]

## Reports and Accounts (2012-13) of various councils and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJIV SHUKLA): Sir, on behalf of Shrimati Panabaka Lakshmi, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Fifty-ninth Annual Report and Accounts of the Cotton Textiles Export Promotion Council (Texprocil), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 10619/15/14]
- (ii) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 10618/15/14]
- (iii) (a) Fifty-ninth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 10617/15/14]
- I. Report, Supplementary and Explanatory Memorandum (2007-09) of NCSC, New Delhi and related papers
- II. Reports and Accounts (1992-93 to 2011-12) of Dr. Ambedkar Foundation, New Delhi and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. (1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338 of the Constitution of India:—
  - (a) Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
  - (b) Supplementary to the Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
  - (c) Explanatory Memorandum on the Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.